

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

C.P. (IB)/277(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: ORCHID HOUSINGINFRA LLP

Section 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rakesh Gupta, Ld. Counsel for the Petitioner present.
2. None present on behalf of the Axis Bank, who appeared on the last date of hearing intervening in the main company Petition.
3. Last opportunity is granted to the intervenors to file their objections.
4. List this matter for further consideration on **28.06.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)